(9)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/142/2016

NAME OF THE PETITIONER(S)

: SACMI COOPERATIVE MECCANICI IMOLA

SOCIETA COOPERATIVA

NAME OF THE RESPONDENT(S)

: M/s Boss Profiles Ltd and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Gawtham Kumar Athiban Vijay A. K

counsel for Petitions

Allihans

ORDER

Counsel for petitioner present and stated that the matter has been settled and sought time for reporting the final outcome of the same. No representation on behalf of respondents. Counsel for petitioner is directed to inform the counsel for respondents the next date of hearing for his appearance and making submissions. Time is extended at request. Put up on 14.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)